

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: MAGPPIE GLOBAL HOUSEWARE PRIVATE LIMITED Date of Commencement of Liquidation: 23-07-2025; List of Stakeholders as on Date: 31-03-2026; Name of IP: Mr. Madan Mohan Dhupar; Process Number: 1; Last 5 digitof registration number: 12768

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1	78686988	1	78686988				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	6832593	2	6832593				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	14704932	2	14704932				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		5	100224513	5	100224513				